

Buildings collapsed in Delhi

†1692. SHRI MOTILAL VORA:
SHRI SATYAVRAT CHATURVEDI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of the buildings collapsed in the year 2011 in Delhi and the number of people dead/injured in them;
- (b) whether it is a fact that many old buildings are in dilapidated condition in Delhi and they can collapse at any time;
- (c) whether Government will get the strength of the old buildings in Delhi examined so that the incidents of building collapsing and happening of such accidents can be avoided in future;
- (d) if so, by when this examination will be over; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) As reported by Delhi Police, there were 18 cases of collapse of buildings/porch/wall or other parts of the buildings in the year 2011 in which 21 people died and 62 people were injured.

(b) to (e) MCD has informed that they have already carried out a survey of 17,30,034 houses and have found that many old buildings are in a dilapidated condition. MCD has stated that the strength (structural stability) of the buildings is to be ensured by the individual owner of the buildings. However, as a precautionary measure, a pre-monsoon survey of 17,30,034 houses has been carried out to ascertain their stability and in case of any building found to be dangerous, immediate necessary action as per the provision of Delhi Municipal Council Act is initiated against the owner of the building.

MCD has further informed that out of the 17,30,034 houses surveyed, 363 houses were found to be repairable, of which 43 houses have been repaired so far.

Increase in circle rates in Delhi

†1693. SHRI RAVI SHANKAR PRASAD:
SHRI RAM JETHMALANI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government has increased circle rates twice in Delhi during the last one year;

†Original notice of the question was received in Hindi.

- (b) if so, the details in this regard;
- (c) whether it is also a fact that the prices of land in Delhi have sharply increased due to this reason; and
- (d) if so, the details of this increase?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) The Government of NCT of Delhi has increased the circle rates twice during the last one year; the first time with effect from 08.02.2011 and the second time with effect from 16.11.2011.

(b) The details in this regard are available in the Notifications dated 04.02.2011 and 15.11.2011 of Government of National Capital Territory of Delhi (Copies Annexed). [See Appendix 224 Annexure No. 14]

(c) and (d) There is nothing to conclude that prices of land in Delhi have increased as a result of the revision of circle rates.

Completion of first phase under JNNURM

†1694. SHRI SHIVANAND TIWARI:
SHRI RAVI SHANKAR PRASAD:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Jawaharlal Nehru National Urban Renewal Mission (JNNURM) is completing its first phase comprising of seven years in 2012;
- (b) if so, the total amount allocated by the Mission in the first phase and the amount spent out of this till March, 2011; and
- (c) the developmental objectives set for this Mission in the first phase?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Yes, Sir. Jawaharlal Nehru National Urban Renewal Mission (JNNURM) is a seven year mission beginning from 2005-06 to 2011-12. There is a provision of Rs. 31,500 crore as financial outlay for Urban Infrastructure and Governance (UIG) component of JNNURM and Rs. 11400 crore for the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) scheme of JNNURM for the entire mission period i.e. 2005-2012.

An amount of Rs. 30049.15 crore has been committed as on 31.03.2011 as Additional Central Assistance (ACA) for the projects and buses sanctioned under UIG of JNNURM. An amount of Rs. 10439.22 crore has been committed as on 31.03.2011 as Additional Central Assistance (ACA) for the projects sanctioned under UIDSSMT of JNNURM.

†Original notice of the question was received in Hindi.